

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt (RJS)/ 51 /2009

Dated: 06.05.2009

For administrative reasons the following transfers / postings of RJS Officers in the rank of CJ(SD) ACJM are made with immediate effect:-

I

S.No	Name of officer with Home District & date of order of posting	From	To	Vice
	SARVA SHRI			SARVA SHRI
1	Rakesh Katara	ACJM No.1, Behror (Alwar)	ACJM No.2, Bikaner	Vacant
2	Anil Kaushik	ACJM, Nathdwara (Rajsamand)	ACJM, Deedwana (Merta)	A.K.Hinger
3	Ajeet Kumar Hinger	ACJM, Deedwana (Merta)	ACJM, Nathdwara (Rajsamand)	Anil Kaushik

II

The services of Shri Gabruddin, RJS, presently posted as Deputy Director, Rajasthan State Judicial Academy, Jodhpur are placed at the disposal of Hon'ble Court for his posting in Court

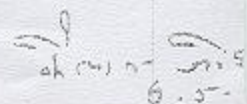
III

Shri Gabruddin, RJS, Deputy Director, Rajasthan State Judicial Academy, Jodhpur whose services have been placed at the disposal of Hon'ble Court, is hereby transferred and posted as Civil Judge (Sr.Div.) & Additional Chief Judicial Magistrate, Balotra with immediate effect

Note:-

1. Shri Rakesh Katara, RJS who is transferred on his own request from one place to another of his choice within a period of six months shall not be entitled to claim disturbance allowance or joining period.
2. The officers are directed to hand over charge in accordance with order No.24/P1. dated 23.11.1998.

BY ORDER



REGISTRAR GENERAL